

# HIGH COURT OF CHHATTISGARH, BILASPUR

Endt. No. 5687 / Checker

Bilaspur, dated 06 April, 2024

**III-6-4/2003**

Copy of Government notification No. 2742/599/21-B/C.G./2024, dated 15-03-2024 issued by the Law Department, Government of Chhattisgarh, Atal Nagar, Nava Raipur regarding notify the presently notified Courts under the provisions of Prevention of Corruption Act, 1988 as Special Court u/s 3 of Chhattisgarh Special Courts Act, 2015 for trial of offences under the said Act is forwarded to :-

- 1) The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 7) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
- 8) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 15) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 16) Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 17) Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
- 18) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

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- 19) Registrar (Vigilance/I. & E/Judicial/S&A Cell/CPC), High Court of Chhattisgarh, Bilaspur for information.
  - 20) The District and Sessions Judge, Balod/Balodabazar-Bhatapara/Balrampur-Ramanujanj/Bastar (Jagdalpur)/Bemetara/Bilaspur/Dakshin Bastar (Dantewada) / Dhamtari/ Durg/ Janjgir-Champa/ Jashpur/ Kabirdham (Kawardha)/ Kondagaon/ Korba/ Korla (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Sarguja (Ambikapur)/Uttar Bastar (Kanker), for information & necessary action.
  - 21) The Additional Registrar (D.E./Administration/Judicial/Classification) High Court of Chhattisgarh, Bilaspur, *for information*.
  - 22) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information*.
  - 23) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information*.
  - 24) The Addl. Registrar, Confidential Section, High Court of Chhattisgarh, Bilaspur *for information*.
  - 25) The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information*.
  - 26) Section Officer/Incharge, Court Manager/Accounts/ O/o R.G./ D.E./Checker/ Compliant/Writ/ Civil/ Criminal/ Central Filing Section, High Court of Chhattisgarh, Bilaspur *for information*.
  - 27) I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.

*6/4/24*  
**(Sudhir Kumar)**  
**Registrar General**

**छत्तीसगढ़ शासन**  
**विधि और विधायी कार्य विभाग, मंत्रालय,**  
**महानदी भवन, अटल नगर, नवा रायपुर, जिला-रायपुर (छ.ग.) 492002**

दूरभाष क्रमांक - 0771-2510346

ई-मेल -lawdept.cg@gov.in

**अधिसूचना**

19 5 MAR 2024

रायपुर, दिनांक /03/2024

क्रमांक 2742/599/21-ब/छ.ग./2024 राज्य शासन, एतद्वारा छत्तीसगढ़ विशेष न्यायालय अधिनियम, 2015 (क्रमांक 8 सन् 2016) की धारा 3 के अंतर्गत प्रदत्त शक्तियों को प्रयोग में लाते हुए एवं माननीय उच्च न्यायालय छत्तीसगढ़, बिलासपुर के परामर्श से, राज्य में भ्रष्टाचार निवारण अधिनियम, 1988 (क्रमांक 49 सन् 1988) के अंतर्गत गठित विशेष न्यायालयों को छत्तीसगढ़ विशेष न्यायालय अधिनियम, 2015 (क्रमांक 8 सन् 2016) के अधीन अपराध के त्वरित विचारण हेतु विशेष न्यायालय अधिसूचित करता है।

छत्तीसगढ़ के राज्यपाल के नाम से तथा  
आदेशानुसार

(रजनीश श्रीवास्तव)

प्रमुख सचिव

छ.ग. शासन, विधि एवं विधायी कार्य विभाग,

रायपुर, दिनांक /03/2024

पृ. क्रमांक 2743/599/21-ब/छ.ग./2024

प्रतिलिपि:-

- 01 रजिस्ट्रार जनरल, उच्च न्यायालय, छत्तीसगढ़ बिलासपुर, को उनके ज्ञापन क्रमांक 9213/तीन-6-4/2003/चेकर/दिनांक 26.07.2023 के संदर्भ में अग्रेषित।
- 02 अपर मुख्य सचिव, छ.ग. शासन, गृह विभाग, मंत्रालय, रायपुर,
- 03 सचिव, छ.ग. शासन, सामान्य प्रशासन विभाग, मंत्रालय, रायपुर,
- 04 सचिव, मुख्यमंत्री सचिवालय, छ.ग. रायपुर माननीय मुख्यमंत्री जी के अवलोकन हेतु,
- 05 निज सचिव, माननीय विधि मंत्री जी छत्तीसगढ़ शासन, मान. विधि मंत्री जी के अवलोकन हेतु,
- 06 अवर सचिव, प्रमुख सचिव विधि महोदय के अवलोकन हेतु,
- 07 उप संचालक, शासकीय मुद्रणालय, एनीमिटीज ब्लॉक, इन्द्रावती भवन के पास, अटल नगर, नवा रायपुर छ.ग. की ओर राजपत्र (असाधारण) के आगामी अंक में अनिवार्य रूप से प्रकाशन हेतु।

की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु अग्रेषित।

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(शहाबुद्दीन कुरैशी)

अतिरिक्त सचिव

छ. ग. शासन, विधि और विधायी कार्य विभाग,

